

15.48 hrs.

COMPULSORY REGISTRATION OF MARRIAGES BILL**[English]*

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): I beg to move for leave to introduce a Bill to provide for compulsory registration of all marriages in India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory registration of all marriages in India".

The motion was adopted.

SHRI C.P. MUDALA GIRIYAPPA: I introduce the Bill.

15.48 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*

(In Section of New Article 48 B)

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to move for leave to introduce a Bill further to amend the constitution of India.

[English]

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT:

I introduce the Bill.

15.49 hrs.

NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES ACT (AMENDMENT) BILL*

(Amendment to Section 2 etc.)

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): I beg to move for leave to introduce a Bill to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

[English]

MR. CHAIRMAN : The question is:

"The leave be granted to introduce Bill to amend the Narcotic Drugs and Psychotropic Substances Act, 1985".

The motion was adopted.

[Translation]

DR. LAXMINARAYAN PANDEYA: I introduce the Bill.

15.49 1/2 hrs

CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) BILL *

(Amendment of the Schedule)

[English]

SHRI UTTAMRAO DEORAO PATIL (Yavatmal): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is: